GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA STARRED QUESTION NO -120

ANSWERED ON – 10/12/2025

WELFARE OF SC/ST/OBC COMMUNITIES IN ODISHA

120. SHRI DEBASHISH SAMANTARAY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the schemes implemented for welfare of SC/ST/OBC communities in Odisha;
- (b) the funds allocated and utilized for empowerment programs;
- (c) the initiatives for education, skill development, and financial inclusion;
- (d) the measures taken to protect rights of marginalized groups; and
- (e) whether any new programs are proposed for social upliftment and community development if so, details thereof?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to parts (a) to (e) in respect of Rajya Sabha starred Q. No. 120 for answer on 10.12.2025 regarding Welfare of SC/ST/OBC communities in Odisha

(a) to (e) The major welfare schemes including education, skill development and financial inclusion implemented for Scheduled Caste(SC)/Scheduled Tribe(ST)/Other Backward Class(OBC) communities along with funds allocated and utilized for empowerment programs across India including the State of Odisha are given in **Annexure I, II & III.**

Further, there are 38 Ministries through which welfare of SC is undertaken and monitored under the Development Action Plan for Scheduled Castes (DAPSC) schemes. There are 41 Ministries through which welfare of ST is undertaken and these schemes are being monitored under Development Action Plan for Scheduled Tribes (DAPST).

To protect rights of marginalized groups, Ministry of Social Justice & Empowerment enacted Protection of Civil Rights Act, 1955; The Scheduled Castes (SCs) and the Scheduled Tribes (STs) (Prevention of Atrocities) Act, 1989 and the SC/ST (PoA) Rules, 1995 framed thereunder for SC/ST, Maintenance and Welfare of Parents and Senior Citizens Act, 2007 for Senior Citizens, The "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013" (MS Act, 2013) for Manual Scavengers, The Transgender Persons (Protection of Rights) Act, 2019 for Transgender and The Rights of Persons with Disabilities (RPwD) Act, 2016 for Disabled persons.

Annexure-I

Annexure I referred to in reply to part (a) to (e) of Rajya Sabha starred Q. No. 120 for answer on 10.12.2025 regarding Welfare of SC/ST/OBC communities in Odisha

Sr.	Welfare Programme/Schemes for Scheduled	Fund allocated	Fund utilized
No.	Castes(SCs) of DoSJE	(in Rs Crore)	(in Rs Crore)
		for FY 2024-25	for FY 2024-25
		(Revised	
		Estimate)	
1	Post Matric Scholarship for Scheduled	5500.00	5581.52
	Castes(SCs)		
2	Pre Matric for SCs and Other	450.00	461.66
3.	Scholarships for Higher Education for Young	428.00	404.61
	Achievers Scheme (SHREYAS) for SCs		
A	National Fellowship for SCs	212.00	209.50
В	National Overseas Scholarship for SCs	95.00	74.18
C	Top Class Education for SCs	103.00	103.26
D	Free Coaching for SCs and OBCs	18.00	17.68
4.	Pradhan Mantri Anusuchit Jaati Abhyuday	800.00	736.28
	Yojana (PM AJAY)		
5	Centrally Sponsored Scheme for implementation	500.00	495.19
	of the Protection of Civil Rights Act, 1955 and		
	the		
	Scheduled Castes and the Scheduled Tribes		
	(Prevention of Atrocities) Act, 1989		
6.	Scheme of Residential Education for Students in		109.78
	High School in Targeted Area (SHRESHTA) for		
	SC*		
7.	Vanchit Ikai Samooh Aur Vargon Ko Aarthik	11.49	11.49
	Sahayata (VISVAS) Yojana		
8.	Pradhan Mantri Dakshta aur Kushalta Sampann	40.00	36.32
	Hitgrahi (PM-DAKSH)		

Annexure II referred to in reply to part (a) to (e) of Rajya Sabha starred Q. No. 120 for answer on 10.12.2025 regarding Welfare of SC/ST/OBC communities in Odisha

Annexure-II

S.No	Welfare Programme/Schemes for Other	Fund allocated	Fund utilized
	Backward Castes(OBC) of DoSJE	(in Rs Crore)	(in Rs Crore)
		for FY 2024-25	for FY 2024-25
		(Revised	
		Estimate)	
1.	PM Young Achievers Scholarship Award	1380.63	1333.30
	Scheme for Vibrant India (PM YASASVI) for		
	Other		
	Backward Classes (OBCs), Economically		
	Backward Classes(EBCs) and De Notified		
	Tribes (DNTs)		
a	Pre Matric Scholarship for OBCs, EBCs and	210.00	158.49
	DNTs		
b	Post Matric Scholarship for OBCs EBCs and	921.00	895.48
	DNTs		
c	Boys & Girls Hostels for OBCs	30.00	31.84
d	Top Class School	60.00	30.55
e	Top Class College	159.63	216.95
2	Scholarships for Higher Education for Young	80.00	157.68
	Achievers Scheme (SHREYAS) for OBCs and		
	EBCs		
a	Interest Subsidy on Education Loans for	25.00	9.49
	Overseas Studies for OBCs and EBCs		
b	National Fellowship for OBCs and EBCs	55.00	148.19

Annexure III referred to in reply to part (a) to (e) of Rajya Sabha starred Q. No. 120 for answer on 10.12.2025 regarding Welfare of SC/ST/OBC communities in Odisha

S.No	Programme/Schemes for Scheduled Tribes (STs) of MoTA	Fund allocated (in Rs Crore) for FY 2024-25 (Revised Estimate)	Fund utilized (in Rs Crore) for FY 2024-25
1	SCA to TSP (Pradhan Mantri Adi Adarsh Gram Yojna-PMAAGY)	127.51	126.19
2	Grants under Article 275 (1)	1170.57	1170.57
3	Eklavya Model Residential School (EMRS)	4748.92	4716.31
4	Grant in Aid to Voluntary Organizations working for the Scheduled Tribes	160.00	175.00
5	Pradhan Mantri Janjatiya Vikas Mission (PMJVM)	152.32	112.58
6	Development of Particularly Vulnerable Tribal Group (PVTGs)	74.55	73.09
7	Support to Tribal Research Institutes (TRIs)	90.00	90.00
l .	National Fellowship and Scholarship for Higher Education of ST students	240.00	240.00
9	Scholarship to the ST Students for Studies Abroad	6.00	6.00
10	Pre-Matric Scholarship	200.00	163.69
11	Post-Matric Scholarship	2462.68	2598.34
1	Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN)	160.00	99.83
13	Dharti Aaba Janjatiya Gram Utakarsh Abhiyan (DAJGUA)	500.00	477.68
